05.09. 2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

In view of the resolution of U.P. Bar Council, the lawyers are abstaining from judicial work. List on 17.10.11.

Member (A)

Member (J)

vidya-

17-10-11

NO SITTING OF DB LIST ON

C.C.P. 36/2010 O.A. No. 291/2006

1**4**.12.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

Sri Surendran P, learned counsel for the applicant fairly concedes that substantial compliance ha been made. Sri S. P. Singh, holding brief for Sri S. Verma, learned counsel for the

In view of the above, this contempt petition is finally respondents is present. dismissed in full and final satisfaction. Notices stands discharged

Member (A) 14.12.2011

Th. 12. 2011

vidya